

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Smt. M. H. More**  
**COURT 35 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 25-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	POCSO SPL CASE	100289/2016	THE STATE OF GHATKOPER POLICE STATION. Vs DIPAK PRAKASH MENE	
<b><u>EVIDENCE PART HEARD</u></b>				
2	POCSO SPL CASE	100072/2018	The State of Kherwadi Police Station Vs Mohd. Irshad Mohd. Ismile Siddhiqui	
<b>( Main Matter REMAND APPL POCSO/0101043/2017)</b>				
3	POCSO SPL CASE	1000616/2018	The State of Dongari Police Station Vs Vishal Giridhar Sumra	PP
<b><u>CHARGE</u></b>				
4	POCSO SPL CASE	100077/2018	The State of Tilak Nagar Police Station Vs Siddharth Shankar Phule	
<b>( Main Matter REMAND APPL POCSO/0101099/2017)</b>				
5	POCSO SPL CASE	100112/2018	The State of Kurla Police Station Vs Deepak Rambahadur Mishra	
<b>( Main Matter REMAND APPL POCSO/0100992/2017)</b>				
6	POCSO SPL CASE	100107/2019	The State of Shivaji Nagar Police Station Vs Mohamad Hussien Mohamad Anwar Shaikh	PP
<b><u>APPEARANCE</u></b>				
7	POCSO SPL CASE	100400/2017	The State Nagpada Police Station Vs Faiyaz Ahmed Irshad Qureshi	
<b>( Main Matter REMAND APPL POCSO/0100487/2017)</b>				
8	POCSO SPL CASE	100290/2018	The State of Shahu Nagar Police Station Vs Shafiullah Nasaratullah Khan @ Chaiyya	

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9	POCSO SPL CASE	100745/2019	The State of Maharashtra - Mankhurd Police Station Vs Saleem Arif Qureshi	PP
			<b><u>REPORT</u></b>	
10	POCSO SPL CASE	100300/2015	The State of Wadala T.T.Police Station Vs Santosh Ramchandra Kamble	
11	POCSO SPL CASE	100299/2017	TROMBAY POLICE STATION Vs AKSHAY RAGHUNATH ETHAPE	